

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, ALLAHABAD**

REGIONAL BENCH : COURT NO.I

Customs Appeal No.70293 of 2019

(Arising out of Order-in-Appeal No.08-10-CUS/APPL/LKO/2019 dated 11.01.2019 passed by Commissioner(Appeals), Customs, GST & Central Excise, Lucknow.)

Shri Nirmal Tulsiani

...Appellant

VERSUS

Commissioner of Customs(Prev.), Lucknow

.....Respondent

APPEARANCE

Shri Aneesh Mittal (Advocate), Shri Ashish Bansal (Advocate) & Shri Akarsh Garg (Advocate) for the Appellant (s)

Shri Sandeep Kumar Singh (Dy.Commr.) (A.R.) for the Revenue

**CORAM: HON'BLE MRS. ARCHANA WADHWA, MEMBER(JUDICIAL)
HON'BLE SHRI ANIL G. SHAKKARWAR, MEMBER(TECHNICAL)**

DATE OF HEARING : 18 June 2019

DATE OF DECISION : 12 July 2019

The Appeal is allowed. For order, see order of date in Customs Appeal No.70291 of 2019.

Sd/
(ARCHANA WADHWA)
MEMBER (JUDICIAL)

SD/
(ANIL G. SHAKKARWAR)
MEMBER(TECHNICAL)